HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Srinagar)
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NOTIFICATION

No. 2844/Recd/RG **Dated: 21.11.2026**

Subject: Extension of last date for submission of online application for the 16 posts of District Judges (Entry Level) J-5 (144840-194660).

Pursuant to Advertisement Notification No. ***2510 of 2026/RG dated 03.10.2026,*** applications for the post of **District Judges (Entry Level)J-5 (144840-194660)**, were invited from eligible candidates wherein the last date for filling up of online application form complete in all aspects along with the requisite fee, has been notified as ***04.11.2026.*** The said deadline was earlier extended up to ***15.11.2026,*** vide Notification No. ***2797 of 2026/RG dated 31.10.2026,*** and subsequently extended up to ***22.11.2026*** vide Notification No. ***2803/RG/GS dated 12.11.2026***.

In continuation to notification No. ***2803/RG/GS dated 12.11.2026***, it is hereby notified, for the information of all concerned that the last date for submission of online application forms is further extended up to ***28.11.2026.***

All other terms and conditions of the advertisement notification shall remain unchanged.

By Order.

21/11/26
(M.K. Sharma)
Registrar General

No: 5405-409/Regl **Dated: 21.11.2026**

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice_____; *... for kind information of their Lordships.*
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.

6. Registrar Computer (I.T), High Court of J&K and Ladakh for information and with the request to take requisite steps regarding facilitation receipt of applications through online mode;
7. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
8. Registrar Judicial(s), High Court of J&K and Ladakh, Jammu/Srinagar for information;
9. Registrar Recruitment, High Court of J&K and Ladakh;

... *for information and necessary action.*

10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
11. Director Information, J&K, Jammu/Srinagar for information and publication in the next issue of leading newspapers in Jammu/Srinagar and publication through electronic media.
12. In-charge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
13. Order file.

21/11/24

Registrar General